

Ministry from the State of West Bengal since 1950 have been accepted?

(b) What are the subjects for which assistance was sought?

The Minister of Finance (Shri C. D. Deshmukh): (a)

For Training.

Colombo Plan	—	14
Point Four Programme	—	3
United Nations Technical Assistance Administration.		

For Experts

Point Four Programme	—	2
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(b) A statement showing the subjects is laid on the Table. [See Appendix II, annexure No. 13.]

MODI INDUSTRIES LTD.

108. Shri T. B. Vittal Rao: Will the Minister of **Home Affairs** be pleased to refer to reply to starred question No. 1328 on the 16th September, 1953 and state what decision has since been arrived at regarding laying on the Table of the House a copy of the advice tendered by the Solicitor-General to drop prosecution proceedings against the General Manager and Deputy General Manager of Modi Industries Ltd., in connection with misloading of 26 wagons at Modinagar?

The Minister of Home Affairs and States (Dr. Katju): Government have come to the conclusion that it would be contrary both to established convention and to public policy to lay a copy of the Solicitor-General's opinion on the Table of the House.

कुरान का अनुवाद

१०९. श्री आर० एन० सिंह : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि कुरान का हिन्दी अथवा अन्य भाषाओं में अनुवाद करने पर कोई कानूनी प्रतिबन्ध तो नहीं है ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): No.

CENTRAL EXCISE DEPARTMENT, HYDERABAD

110. Shri Nanadas: Will the Minister of **Finance** be pleased to state:

(a) the number of lower division clerks appointed in the offices of the Central Excise Department under the jurisdiction of the Central Excise Collector, Hyderabad during 1953;

(b) the number of clerks appointed from the Scheduled Castes; and

(c) whether the recruitment to these posts has been made on the basis of any competitive examination?

The Deputy Minister of Finance (Shri A. C. Guha): (a) Fifty-seven lower division clerks have been appointed till 12th November, 1953, in the charge of Collector of Central Excise, Hyderabad.

(b) Ten out of the 57 are Scheduled Castes.

(c) No, Sir. Selection is made by a Committee of two or three Senior Officers of the Collectorate after interviewing candidates who satisfy the minimum educational qualification and are within the age limit prescribed for lower division clerks.

TRAINING OF INDIAN NAVAL OFFICERS AND RATINGS IN U. K.

111. Shri Nanadas: Will the Minister of **Defence** be pleased to state the number of Indian Naval officers and ratings trained in the U.K. since 1947 and the total cost of their training?

The Minister of Defence Organisation (Shri Tyagi): A total number of 348 officers and 1147 ratings have been trained in the U.K. during the period 1947 to 1953 and the total cost of their training is £. 97,466.

निर्वाचन याचिकायें

११२. श्री आर० एस० तिवारी : क्या विधि मंत्री यह बताने की कृपा करेंगे :

(क) जो निर्वाचन याचिकायें अभी बाकी रह गई हैं उनकी राज्यवार संख्या कितनी है ; तथा